

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 108 of 2019

Dipu Kumar Sinha --- --- Appellant
Versus
Beena Kumari --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant : Mr. Robin Kumar, Advocate

10/08.09.2021 Learned counsel for the appellant prays for and is allowed one week's time to remove the surviving defects, as indicated in the order dated 06.01.2021.

Office to place the file for inspection and removal of defects within the same time on requisition being made.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Shamim/